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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

**ON THE 27<sup>th</sup> OF MARCH, 2023**

**WRIT PETITION No. 6309 of 2007**

**BETWEEN:-**

**V.N.TRIPATHI S/O B.D.TRIPATHI, AGED ABOUT 64  
YEARS, OCCUPATION: RTD.ACCOUNTANT INFRONT OF  
COLLECTORATE OFFICE, TIKAMGARH, DISTT.  
TIKAMGARH (MADHYA PRADESH)**

**.....PETITIONER**

**(NONE)**

**AND**

- 1. THE STATE OF MADHYA PRADESH THROUGH  
SECRETARY AGRICULTURE DEPARTMENT  
VALLABH BHAWAN, BHOPAL (MADHYA  
PRADESH)**
- 2. THE SECRETARY, FINANCE DEPARTMENT,  
BHOPAL DISTRICT BHOPAL (MADHYA PRADESH)**
- 3. DIRECTOR AGRICULTURE DEPARTMENT  
DISTRICT BHOPAL (MADHYA PRADESH)**
- 4. ZONAL MANAGER, AGRICULTURE DEPARTMENT  
SAGAR DIVISION SAGAR (MADHYA PRADESH)**

**.....RESPONDENTS**

**(BY SHRI PIYUSH BHATNAGAR - PANEL LAWYER)**

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*This petition coming on for hearing this day, the court passed the  
following:*

**ORDER**

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

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